

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:106
ANSWERED ON:20.11.2000
CROP INSURANCE SCHEME
MAHBOOB ZAHEDI;RAM TAHAL CHOUDHARY;SUBODH MOHITE

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government have implement Crop Insurance Scheme in all the States;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHRIPAD Y. NAIK)

(a)&(b): The National Agricultural Insurance Scheme (NAIS) has already beerimplemented in the country from Rabi 1999-2000 season. Scheme has been extended to all States/UTs. However, so far only the following 18 States/UTs have implemented the scheme:-

1. Andhra Pradesh 2. Assam
3. Bihar 4. Goa
5. Gujarat 6. Himachal Pradesh
7. Karnataka 8. Kerala
8. Maharashtra 10. Madhya Pradesh
11. Meghalaya 12. Orissa
13. Sikkim 14. Tamil Nadu
15. Uttar Pradesh 16. West Bengal
17. Pondicherry 18. Andaman & Nicobar Islands.

(c): The scheme is available to all the States/UTs. It is, however, at the discretion of the States/UTs to implement the scheme or not. Consent/options from all the States/UTs were called for. Only 18 States/UTs have come forward to implement the scheme.